

ITEM NO.95

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 21880/2014

DIRECTOR UP RAJYA KRISHI UTPADAN MANDI PARISHAD AND ORS
Petitioner(s)

VERSUS

AMAR NATH INDUSTRIES AND ORS Respondent(s)

(with interim relief and office report)

Date : 17/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pradeep Misra, Adv.

For Respondent(s)

Mr. Alok Kumar, adv.
Mr. Jitendra Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

File not received.

List again on 12.05.2015.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.03.18
16:01:24 IST
Reason: